

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.10-IA/1153(AHM)2024
in
CP(IB) 85 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Sarthak Creation Pvt Ltd
V/s
Bank of Baroda & Ors

.....Applicant

.....Respondent

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Vishal Dave, Adv,
Mr. Rahul Bhavsar, Adv.

For the Respondent :

ORDER

IA/1153(AHM)2024

This application is filed by the Liquidator for placing on record the 26th progress report for the quarter ending 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1153 of 2024 stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)